THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/171/2018-Rect/256 Dated, Shillong 141 November, 2019

NOTICE

Advertisement No.HCM.II/171/2018/Rect/1698 REFERENCE:

dated 12th April, 2019 (Recruitment for Grade - I

Meghalaya Higher Judicial Service).

The list of candidates found eligible for inclusion in the process of written examination for the post of Grade - I Meghalaya Higher Judicial Service has already been uploaded on 16th July, 2019. However, another copy with roll numbers is further displayed with this Notice.

This is for information of all concerned that written examination for recruitment to the post of Grade - I Meghalaya Higher Judicial Service is to be held on 13th & 14th December, 2019 (Friday & Saturday) at 10:30 am at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the written examination are being dispatched by Speed Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the written examination on the scheduled date and time as per Roll number.

By Order,

THE HIGH COURT OF MEGHALAYA SHILLONG

No. HCM.II/171/2018-Rect/258		Dated, Shillong 14 November, 2019
To,		*
Roll No	:	
Subject:	Call letter.	

Sir/ Madam,

Against your application for the post of Grade-I, Meghalaya Higher Judicial Service, please be informed that you are called for the written examination to be held on 13th & 14th December, 2019 at 10:30 am at High Court of Meghalaya, Shillong as per scheduled below:

Date	Time	Subject
13.12.2019	10:30 am to 12:30 pm	Paper – I
13.12.2019	02:00 pm to 04:00 pm	Paper - II
14.12.2019	10:30 am to 12:30 pm	Paper - III

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the written examination.

No candidate will be allowed to sit in the written examination without the call letter.

No TA/DA will be paid by the High Court for appearing in the written examination.

Yours faithfully,

REGISTRAR GENERAL